HARYANA VIDHAN SABHA

# COMMITTEE

OŃ

# PUBLIC UNDERTAKINGS (1985-86)

(SIXTH VIDHAN SABHA)

TWENTIETH REPORT

ON THE

GENERAL WORKING OF

HARYANA HOUSING BOARD



Presented to the House on 28th February, 1986

HARYANA VIDHAN SABHA SECRETARIAT, CHANDIGARH FEBRUARY, 1986

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### COMPOSITION

OF

# THE COMMITTEE ON PUBLIC UNDERTAKINGS (1985 86)

### **CHAIRMAN**

\_1 \_Shri-Phool-Chand Mullana\_

#### **MEMBERS**

- 2 Smt Basantı Devi
- 3 Shri Bhalle Ram
- 4 Shri Hira Nand Arya
- 5 Shri Hanuman Singh
- 6 Shri Kanwal Singh
- 7 Shri Nihal Singh
- \*8 Shri Om Parkash Mahajan
  - 9 Shri Sube Singh Punia
- \*\*10 Shrı Om Parkash Sharma

#### SECRETARIAT

- 1 Shri G L Batra Secretary
- 2 Shri Surinder Kumar, Deputy Secretary
- \*Shrı Om Parkash Mahajan M L A, resigned from the membership of the Committee w e f 8th June, 1985
- \*\*Shri Om Parkash Sharma M L A was elected as a member of the Committee we f 28th September, 1985

### INTRODUCTION LT

- 1, the Chairman of the Committee on Public Undertakings having been authorised by the Committee in this behalf present this Twentieth Report on the general working of the Haryana Housing Board
- During oral evidence, the Committee examined the representatives of the Department/Board concerned A brief record of the proceedings of each meeting of the Committee held during the year 1985 86 has been kept in the Haryana Vidhan Sabha Secretariat
- 3 The Committee place on record their appreciation of the valuable assistance given to them by the Accountant General, Haryana, and his staff and are thankful to the Secretary to Government, Haryana Finance Department, including his representatives and the representatives of the Department/Board who appeared before them from time to time. The Committee are also thankful to the Secretary, Deputy Secretary and the Staff of the Haryana Vidhan Sabha Secretariat for the whole hearted co operation and unstinted assistance given in preparing this report.

Chandigarh the 12th February, 1986 PHOOL CHAND MULLANA Chairman

#### REPORT

### HARYANA HOUSING BOARD, CHANDIGARH

#### 1 Iutroductory

The Haryana Housing Board, a Corporate Body was created in August 1971 The main object of the Housing Board is to provide for measures to be taken to deal with and satisfy the needs of the housing accommodation in the State The Board undertakes in any area the framing and execution of Housing schemes independently or on being entrusted by the State Government The Board consists of the Chairman and twelve other members appointed by the State Government The Haryana Housing Board Act 1971 inter alia envisages drawal by the Board of annual housing programmes to be got sanctioned from the Government publication of the schemes drawn by the notification before execution and taking measures for expediting construction of buildings and contiolling the cost thereof

#### 2 Activities of the Board

According to the written material supplied to the Committee the Board had allotted upto 31st March 1985 23 050 houses out of which 75 percent had been allotted to the people belonging to economically weaker sections and low income categories. Details of such houses allotted, station wise/category-wise is given in Annexure A

During the course of oral evidence on 10th June 1985 the representative of the Board informed the Committee that  $17\frac{1}{2}$  percent houses were being reserved for allotment to the persons belonging to Scheduled Castes etc and 9 percent for Exservicemen and war widows. The State Government vide memo dated 15th April 1980 had also authorised the Chairman of the Board to allot 5 percent of the total houses in a scheme at his discretion. Subsequently on receipt of certain complaints the allotment of houses against 5 percent discretionery quota was dispensed with by the State Government vide memo dated 26th February 1982. List of the persons as were allotted houses out of the discretionery quota of the Chairman is given at Annexure B

The Committee are happy that the Board is selling EWS and LIG houses at no profit no loss basis. The Committee, however, feel that the cost of houses is still very much on the higher side and beyond the reach of poor people. The Committee would therefore, like to emphasize the need of finding ways and means to reduce the cost of the EWS and LIG houses. For EWS houses, the Committee would like that the desirability of following the pattern of Kerala, where the cost of such houses is much less, be considered and appropriate steps in that direction be taken. The Committee also feel that if the allotments are made before the construction of houses and the concerned persons are associated for rendering self labour, it will not only increase the acceptability of the houses but will also substantially reduce their cost.

One of the reasons for high cost the Committee feel, is that though the Board has been in existence since 1971, yet no long term

programme has been drawn up and as a consequence, with the passage of time not only the cost of construction increases but the prices of land also shoot up resulting in increase in the prices of the houses. The Committee are of the opinion that if any organisation is to work methodically and systematically it must plan its activities well in advance keeping in view the physical and financial resources as its disposal

The Committee would, therefore, like the Board to prepare blue prints for a long term programme and consider the desirability of acquiring large chunks of land for utilization during the next 5—10 years. The Committee would also like the Board to consider the desirability of evolving self-financing scheme on the pattern of D D A, particularly in the case of M I G and H I G houses.

# 3 Schemes/Works being carried out or proposed to be carried out by the Board

The Haryana Housing Board has acquired land at Palwal Jind Narwana Gurgaon (Chakarpur Sikandarpur) Sonepat where housing colonies are proposed to be built. The Housing Board also proposes to construct houses of Mewat Development Board at Ferozepur Jhirka Punhana and Roze Kamoi. Under the Urban Housing Schemes houses are proposed to be constructed at Panchkula, Nangal Sodhian (Pinjore) Kalka Ambala City Kurukshetra Hissar. Sonepat Siisa Faridabad Sector 3. Faridabad Sector 29. Gurgaon Sector 7. Chika Ph. II and Nuh etc.

The Board also intends to provide houses to industrial workers for which demand survey is stated to have already been done at Panchkula, Dharuhera Dundahera and Kundli A list of urban houses under \_con struction is given at Annexure C

During toral examination it was revealed that though under the scheme all the district headquarters where the problem was most acute were to be taken up first for the construction of houses yet no such scheme could be launched in Narnaul—the district headquarter of Mohinder garh

The Committee desire that since all the district headquarters and important towns were to be taken up first, due priority be given for the construction of houses at Narnaul The Committee also recommend that in the industrial towns of Yamuna Nagar/Jagadhri and Faridabad, further schemes for the construction of houses be undertaken in view of the prevailing shortage of residential houses in these areas. The Committee also desire that schemes be launched specifically for economically weaker sections throughout the State to make Housing Board Schemes popular amongst them, as the Committee firmly believe that after food, a house is the prime need of every person.

# 4 Rural Housing Scheme

Under the Rural Housing Scheme houses are to be constructed in such villages where land is available and there is response from the villagers. The Board has also taken up a scheme of providing cheaper houses in the rural areas of the State from 1982 83. Under the rural housing scheme, the Board has constructed 3044 houses in the villages and

has allotted 2403 houses upto 31st March 1985. The details of such houses constructed and allotted by the Board are given in Annexure F. During the year 1984-85, the Board completed 674 rural houses-against the target of 500 houses.

During the course of oral evidence the Committee was informed that the Rural Housing Scheme was proposed to be dropped as the recovery under that Scheme was too less and the administrative cost was too heavy

The Committee feel that in order to achieve the objective of providing every family with a house and for socio-economic upliftment of Scheduled Castes, Backward Classes Economically Weaker Sections of Society Landless Labourers etc., in rural areas, it is necessary that they are provided with cheaper houses as this will also help to reduce their exodus to cities

The Committee therefore recommend that instead of dropping the scheme the Board should re orient the Rural Housing Scheme by having greater involvement of Gram Panchayats in the implementation of the scheme which would lessen the administrative cost of the Board and enhance the recovery position

#### 5 Other Schemes

The sHousing Board & Haryana sproposes to take number of following schemes also —

# (1) Mewat Development Scheme

Under the scheme, the Housing Board Haryana has taken up the construction of houses at Nuh, Hathin, Punhana, Ferozpur Jhirka with the help of margin money provided by the Mewat Development Board and the Housing Board has received Rs 60 lakhs from the Mewat Development Board for the construction of colonies in Mewat Development Area At these stations Housing Board Haryana is constructing houses for the Government servants of this area and for others under hire purchase scheme

#### (11) Police Housing Scheme

Housing Board, Haryana has also taken up the scheme of constructing houses for police personnel at Kurukshetra, Sonepat and Sirsa

# (111) - Industrial Housing Scheme

Under this scheme the Board has proposed to construct houses in industrial towns here. Panchkula, Dundahera and Dharuhera. For this purpose, demand survey has already been done and the Housing Board will take up the construction work as soon as the land is available.

# " (iv) Housing of Non-Resident Indians

Indians living abroad on priority basis, these houses will be allotted to those who intend to establish industry in Haryana State.

The Board has also introduced self contract scheme under which every allottee will be deemed to be a contractor for the construction of his own house and he will look after the construction of his own house and he will be issued material and reimbursed labour charges depending upon the progress of construction of the houses. After completion of the house it will be allotted to him and the cost of the house is recoverable in easy monthly instalments. The scheme has successfully been launched in Ambala Cantt

During the course of oral evidence the Committee was informed that under the rental housing scheme of HUDCO any department could get loan from HUDCO for the construction of houses for its emp loyees. It was added that 30 per cent amount was required to be paid by the department in advance and the remaining amount of 70 percent was to be advanced by HUDCO. The recovery thereof was to be made by the Board in six yearly instalments on behalf of HUDCO. The Committee was also informed that there was  $2\frac{1}{2}$  percent reservation in houses for allotment to the employees of the Board and it was added that such employees got the houses at cheaper rates as no profit was made or administrative charges levied on such houses

The Committee recommend that the Board should formulate a self financing scheme and keeping in view the demand and location, multistoreyed buildings be constructed. Separate schemes for non residential Indians should also be started

# 6 Procedure for Registration/Allotment

The registration is done at the place where the houses are to be constructed Brochure containing the necessary information regarding the allotment, the house designs including the prescribed application form is sold to the public at the cost of Rs 5 each

The Committee feel that the application form requires submission of detailed information on many points, which is beyond the comprehension of common man particularly persons belonging to weaker sections of the society intending to apply for EWS/LIG houses. The Committee, therefore, recommend that the procedure for the allotment of houses may be simplified so that the poor/illiterate members of the society do not get scared at the sight of the application form, requiring detailed/complicated information, so as to enable them to make full use of the scheme

In regard to the method of allotment of houses to the persons belong ing to Scheduled Castes the Committee was informed during oral evidence on 11th June 1985 that if the number of applications received was more than that the reserved quota houses then the allotment was made through the draw of lots and the surplus applications were dealt with in the general pool But in case the number of applications was less than that of the reserved quota, then houses were allotted to all such applicants and the remaining number of houses, out of the reserved quota, were included in the general category for allotment. He also

informed that in case the house was not allotted within two years from the date of application then interest was given on the earnest money at the saving bank account rates

The Committee recommend that in case the number of applications received is less than that of the reserved quota then the Board should consult the Social Welfare Department in that respect

# 7 Publicit, of various schemes of the Board

The Housing Board had adopted the following means for making publicity of its various schemes—

- (1) Radio publicity through A I R
- (11) Publicity through Newspapers
- (111) Distribution of hand bills/brochures
- (iv) Cinema slides
- (v) Beating of drums

Amount spent by the Board on publicity is as under —

	Rs
1979 80	60 271 62
1980 81	1,06 048 58
1981 82	1,15 138 91
1982 83	73 801 99
1983 84	41 916 30
1984-85	1,95,126 61

The Committee recommend that the publicity of various schemes as is presently being made by the Board, does not really prove fruitful in the case of down trodden members of the society. Therefore, in order to propogate the schemes properly amongst the weaker sections of the society, the Board should publicise schemes by organising public meetings and by personal contacts in the villages. Persons belonging to the weaker sections should in particular be explained the social objective behind the formulation of such schemes so as to popularise such schemes amongst them.

#### 8 Financial Working

The details of the financial working of the Board since its inception are as under —

(Amount in lakhs)

Year	~	Budgeted capital expenditure	Actual Capital expenditure	Yearwise Profit/
1971-72		ŅΑ	3 71	(—)0 75
1972 73	~	NA -	29 34	()2 21
1973-74		305_20	167 41	(+)10_51

Year	Budgeted capital expenditure	Actual Capital expenditure~	Yearwise Profit/
1974 75	411 50	255 34	(+)6 18
1975 76	_ 495 00 i_	279 81	(+)8 42
1976 77	424-00	242 81	(+)20 29
1977 78	497~00~	357 86	(+)43 09
1978 79	662 70	317 30	(+)25 28
1979 80	750 00 _	439 33 ~	(+)29 92 €
1980 81	232 61	340 52	(+)51 60
1981 82	550 00 -	665 42 ~	(+)74 55
1982,83	622 00 4	- 1	llance sheet is under-certi fication
1983 84	875 85 °	1284 21	Do
1984-85	1225 18	1450 00 Ac (approx)	counts yet to be finalised

To strengthen economic condition of the Board the following steps were stated to have been taken —

- (a) In completion of the schemes no time lag was left and fresh schemes one after another brought into process
- (b) Administrative expenses on the schemes were kept within the permissible limits to achieve economy
- (c) Timely arrangements of funds on moderate rate, of interest were made by way of loan from State Government. Housing and Urban. Development Corporation Ltd Debentures-were-also floated from time to time.
- (d) Board maintained a close and constant watch on the recoveries of instalments from the allottees for the houses allotted to them in Urban Sector with satisfactory results an imminimisation of the number of defaulters. However, under 20 point programme in rural sector the beneficiaries are reluctant to pay the instalments inspite of personal persuations and due to this reason the economy of the Board might paralyse as big funds have been invested in construction of rural houses against GIC Joan 12

The Committee observe that the basic object behind the constitution, of the Board is to implement the social housing, schemes and not to earn profits. The Committee would, therefore, like to impress that the profits

which accrue to the Board from the sale of HIG houses should be ploughed back so as to reduce the cost of houses meant for EWS which, though low-priced, find difficult acceptance by the people primarily because the poor people find it difficult to meet the cost

The Committee also desire that effective steps should be taken by the Board to finalise the accounts for 1984-85 and get them audited from the Accountant General, Haryana at the earliest.

# 9 Estimates and Actual expenditure on various projects

In the written reply supplied to the Committee the Board gave in formation about the position of estimates/revised estimates and actual expenditure on various projects the details of which are given at Annex ure D. The detailed reasons for esclation in the estimates of Sector 29 Faridabad-project, are given at Annexure E

During the course of oral examination the representative of the Board stated that increase in estimates was due to various reasons e.g. rise in prices of material. During-the period from April, 1984 to April 1985, the Committee was informed, that in steel alone, an increase of 50 per cent had taken place. The increase in price was also ascribed to long period involved in the construction of colony in Sector 29 Faridabad which it was stated, was a big colony and 34 years were required to complete it

The Committee are not satisfied with the reply of the Board in regard to the abnormal increase in the estimates particularly in regard to the Sector 29, Faridabad project where against the original estimates of Rs 560 13 lakhs, the revised cost shot up to Rs 693 69 lakhs (tentative) The Committee, therefore, desire that the Board should look into this aspect and take steps to ensure that in future the estimates are prepared in a more realistic manner

# 10 Board of Directors and Meetings held

The names of the Board of Directors alongwith the changes occurred since 1979 80, are as under —

S No Year	Name of the Board of Directors
1 1979 80	1 Shalshwer Singh MLA, Chairman, HBH 2 Shanjit Issar IAS, CA, HBH 3 Secy to Government Haryana, Housing Department
-	4 Principal Secy to Chief- Minister 5 Engineer-in Chief, Haryana PWD B & R
	6 Engineer in Chief, Haryana PWD PH 7 Director Town & Country Planning, Haryana 8 Dy Secy to Govt Haryana, Finance Deptt 9 Sh Rattan Singh Saini.

	<del></del>	
S No Yea	r	Name of the Board of Directors
	10	Sh Siri Ram, Ex Sarpanch
	11	Sh Rajinder Singh, MLA
	12	Sh Lahri Singh M L A
_	13	Sh Ram Gopal Yadav
	14	Sh Raj Kishore Chaturvedi
1980 81		Do
1981 82		Do
2 1982 83	1	Sh Dilu Ram, MLA Chairman, HBH
	2	Sh Ranjit Issar, IAS, CA, HBH
	3	Secy to Govt, Haryana, Housing Deptt
	4	Principal Secy to Govt Chief Minister
	5	Dy Secy to Govt Haryana Finance Deptt
	6	Director Town & Country Planning, Hry
	7	Engineer in Chief, Hry PWD PH
	8	Engineer in Chief Hry PWD B&R
	9	Sh Rattan Singh Saini
	10 11	Sh Siri Ram Ex Sarpanch
	11	Sh Rajinder Singh, Advocate, President, Congress (I) Palwal
	12	Sh Bhagirath Dukhi, Social Worker, Fateha bad
	13	Sh Raghuvinder Singh S/o Sh Rao Nar Singh Dass Advocate Kaithal
	14	Sh Hari Kishan Bansal, Cheeka Mandi (Kurukshetra)
3 1983 84	1	Sh Dilu Ram MLA, Chairman, HBH
	2	Sh SC Dhosiwal, IAS, CA, HBH
-	3	Sh Rattan Singh Saini
	4	Sh Sırı Ram, Ex Sarpanch
	5	Sh Rajinder Singh Advocate, President Congress(I), Palwal, Distt Faridabad
	, 6	Sh Raghuvinder Singh Advocate, Kaithal
	~ 7	Sh Bhagirath Dukhi
	8	Sh HK Bansal, Anaj Mandi, Cheeka
	9	Principal Secy to Chief Minister, Hr
_	10	Commissioner & Secy to Govt Hr Housing Department
-	11	Joint Secy to Govt Haryana Finance Department
	_	7 3

Sr No Year			`	Name of the Board of Directors				
			12	Director, Town & Country Planning Hr				
			13	Engineer in Chief PWD, B&R, Haryana				
			14	Engineer in Chief PWD, PH, Hr				
4	1984	-85	1	Sh R N Prasher I A S took over as Chief Administrator on 30 4 1984				
			2	Sh Siri Ram Bagla, Member resigned on 5 7 1984				
			3	Sh Jagmal Singh joined on 5 7 1984 as per Govt notification dated 5 7 1984 -				

Under the bye laws of the Board one meeting should be held within three months. During the period from 1st April 1981 to 31st March, 1985, at least 16 meetings should have been held against which 31 meetings were held.

# 11 Organisational set up

The Housing Board Haryana is headed by the Chairman, Chief Administrator and assisted by the Secretary, Chief Accounts Officer, Divisional Town Planner Superintending Engineer Since 31st March, 1984 five construction divisions are functioning at Karnal, Faridabad I and II, Panchkula and Hissar under the administrative control of the Board These are headed by an officer of the rank of Executive Engine er The controlling Officer of these construction divisions is Superintending Engineer In the matter of conditions of service, leave, pay, allowances and punishment and appeal etc Civil Service Rules and Government policies have been made applicable Direct recruitment is made through Employment Exchange The schedule of staff for the year 1984 85, indicating the designations number of posts and scales of pay and chart of organisational set up, are given in Annexure H

The control of the Housing Board, Haryana, vests in the Housing Department headed by the Housing Minister, Haryana, and assisted by the Commissioner and Secretary to Government, Haryana Housing Department

Against the total sanctioned strength of 550 posts, 450 employees were in position 100 posts were thus stated to be lying vacant

During the course of oral examination, the representative of the Board informed the Committee that the posts were filled in accordance to the norm whenever there was any need to fill them. It was added that the recruitment was made through the Employment Exchange or by taking the staff on deputation

In reply to a question from the Committee, the Board furnished—the following details of the expenditures on establishment/office expenses—

Year		Amount (in lakhs)
~ 1979 80 <sub>1</sub>	·	29 04
1980 81	~ ~	37 20
1981 82	-	57 94
1982 83	~	68 <b>5</b> 9
1983 84	- <u>-</u>	<b>78</b> 10
1984 85		92 77 (Tentative)

The Committee desire that in view of the steep rise in expenditure, as is reflected in the above figures, every possible effort should be made to effect economy to the maximum possible extent on the administrative charges. The Committee find from the material furnished to them that against the total sanctioned strength of 550 employees, 450 employees were in position. More than 100-posts had remained vacant in the earlier year also. The Committee, threrefore, desire that for the present 100 posts, which are lying vacant, should not be filled and no new post should be created.

# 12 Foreign visits and visits to other States in India by the Officers/Employees of the Board

Details of the officers who went abroad on official tours upto 31st March, 1985 togetherwith the names of the countries visited and expenditure incurred are given in the following table —

•	Sr Name of No officer	Period of journey	Country visited	_	Period of stay in Board after return from tow	r
•	1. Sh B L Ahuja Chairman	18 4-75 to 4 5 75	Nigeria	139 29 23	tıll 31 3 78	For attending Housing Conference
	2 Sh R S Gupta Asst Engineer (now Xen)	20°8°82 to 8 9 82	USA	Expenditure borne by HUDCO from Delhi to USA& back to Delhi	working t	For attending raming of HUDCO shelter design & analysis Project and sponsored by HUDCO
_	3 .Shr P C Sanghi Pro ject Officer (now Superin tending Engineer)	1-2-83 to 27-4-83	-England	Expenditure borne by HUDCO from Delhr to England & back to Delh	Still working –	Advance practical training in management of Urban Deve lopment and Housing abroad sponsored by HUDCO
	4 Sh R N Prasher IAS Chief Admi mistrator Housing Board	25 6 84 to 29 6 84	Kathmandu (Nepal)	6397 65 <sup>-</sup>		For attending the course or ganised by the Management Development Institute of India (no foreign exchange was required)

List of officers who visited other States in India on official tours during the years 1982 83 to 1984 85 alongwith the purpose of visit and expend iture incurred, is given in Annexure I

During the course of oral evidence the representative of the Board informed the Committee that Shri BL Ahuja visited Nigeria for attending Housing Conference The other two officers went abroad for attending training course and the expenditure in regard thereto was borne by the HUDCO

The Committee observe that such tours should be undertaken/allowed sparingly and only when the benefits to be achieved from such tours really out-weigh the expenditure to be incurred, as such tours cause considerable burden on the Board and ultimately on the allottees

#### 13 Suspension cases

The following table shows the details of the persons placed under - suspension since 1979 ---

Sr I	No Name of the Official/Officer(s)	Period	
1	Sh PC Sanghi Xen	79 80 & 81	
2	Sh R S Gupta, A E	79 80 -	
3	Sh DU Bansal, JE	79 80	-
4	Sh VP Gupta, AE ~	79 80	
5	Sh S S Mongia A E	80 81	
6	Sh Diwan Chand Driver	80-81, 81 82	
7	Sh Joginder Singh JE	81 82	-
8	Sh SC Mehta, EM	81 82	-
9	Sh Rajinder Singh, Clerk	81 82	
10	Sh Gurdial Singh, Clerk	81 82	
11	Sh SB Kumar AE	81 82	
12	Sh M P Sahı Estate Manager	83 84	
13	Sh JK Batra, AE	83 84	
14	Smt Veena Kapoor Clerk	83 84	
15	Sh Jajinde Prasad, Junior Eng	83 84	
16	Sh Rajiv Kumar Bawa, J E	e 1983 84	
17	Sh Balbir Singh JE	1983 84	
18	Sh Kuldeep Singh Head Clerk	1983 84	
<u>1</u> 9	Sh Dwarka Dass Mortor Mate	1982 83	
20	Sh SK Jhunthra Estate Manager	1984 85	
21	Sh M L Gupta, Assistant Engineer	1984 85	
22	Sh Gurdial Singh, Steno typist	1984 85	/

Details of enquiries, being conducted by the Board or by the Vigilance Department against employees are as under —

Year

# By Housing Board Haryana

Name of employee

Šr No

<del></del> ,	· · · · · · · · · · · · · · · · · · ·	क प्रति है है है जिस्सान करें
1	Sh HR Thukral AE	1982 83
2	Sh MC Gupta JE	Do
3	Sh Vinod Kumar, JE	Do
4	Sh SK Bansal AE	Do
5	Sh JK Batra, AE	Do
Ву	the Vigilance Department	
SN	lo Enquiry No	Against
1	Enquiry No 16/77 Sonepat FIR No 184 dt 13 6 78	Sh PC Sanghi Sh VP Gupta Sh R S Gupta and Sh D U Bansal A E
2	Enquiry No 33/80 Chd	Against Sh P C Sanghi Xen (Now S E) and Sh V P Sharma A E (Now Xen)
3	Enquiry No 30 dt. 22 9 80 Chd -	Against Sh Rajinder Singh Asstt Sh DP Sharma, EM, Sh HS Pannu Sh AK Aggarwal ERO and other
4	Enquiry No .81 Chd	Against Sh S.B. Kumar, A.E.
5	Enquiry No 11/81 Panchkula	Against Sh V,K Verma, AE
<u>_</u> 6	Enquiry No 1/81, Sonepat	Against Sh R S Gupta, A E and other
7	Enquiry No 16/83 Chd	Against Sh JK Batra, AE and Sh Naresh Kumar Pruthi JE
8	Enquiry No 1/83 Chd	Against Sh SB Kumar, AE
9	Enquiry No 3/83, Gurgaon	Against Sh L R Dua, Xen Sh R S Gupta, A E and Sh P K Mukhija, A E

The Committee are unhappy to observe that a large number of employees are under suspension and no serious efforts are being made by the Board to finalise the cases of persons under suspension Prolonged suspension undoubtedly have an adverse effect on the finances and efficiency of the Board The Committee, therefore, desire that all such cases, some of which are pending since 1979, be finalised without delay and progress made be reported to the Committee within a period of six months of the presentation of this report in the Vidhan Sabha

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### 14 Purchase of Material

The Housing Board Haryana has been constructing houses at various places in Haryana The procedure/policy to purchase the material which has been adopted by the Board is as per 3rd schedule of delegation of financial powers

During the course of evidence on 10th June 1985 when it was pointed out to the representative of the Board that there was a general complaint that the material used in the construction of the houses was substandard, it was submitted that steps were being taken to improve the quality of the material

The Committee desire that effective steps should immediately be taken to ensure the use of good quality material according to the specification so as to maintain the standard of construction and longivity of houses. The Committee feel that it will take decades to fully meet the requirement of houses in the State and if after about ten years the houses start falling due to the use of substandard material and we have to rebuild such houses; it shall never be possible to fully meet the demand of houses for the houseless people. The Committee feel that the Board has been entrusted with the sacred task of providing houses for different categories of people including a vast majority of people belonging to the economically weaker sections of the society. None should, therefore, be allowed to play with the aspiration of the houseless persons in the society.

The Committee, therefore, recommend that in order to ensure use of good quality material according to specifications in future, for each block of houses constructed by the Board, complete details of the material used, including the proportion of cement, type of wood with thickness etc etc should be written in the Measurement Book. The names of the Superintending Engineer/Executive Engineer/concerned officer should also be written against each block along with the aforesaid details. Similar particulars should also be kept in the officer record. If any case of improper use of material comes to the notice it should be promptly investigated and exemplary punishment be awarded to the concerned officers/staff

# 15 Buildings/Hired/Purchased/Taken on Lease/Rent by the Board

The Board furnished written information in regard to the number of buildings hired/purchased and taken on rent/lease at Chandigarh, in the State of Haryana and outside the State Detailed information in regard thereto is given in Annexure G. The Committee noticed that a Shop cum Flat in Sector 8 Chandigarh was taken by the Board on 27th April 1981 on a monthly rent of Rs 10,000. The rent was sub sequently increased to Rs 17000 pm wef 1st April 1984. The Committee felt intrigued about the disproportionate, increase made in the monthly rent and asked the representative of the Board to furnish a detailed note giving full background of the matter. The Board sub mitted to the Committee following note in regard to the increase of rent of SCO'No 126 127, Sector 8, Chandigarh.

"S C O No'-126 127, Sector 8 Chandigarh was taken on rent by the Housing Board, Haryana on 27th April, 1981 on a

rent of Rs 10000/ per month The total area of 4 floors is approximately 11616 sq ft The landlord had originally offered this building for a period of 2 years and had stated in his offer that after this period of 2 years there will be revision of rent according to mutual agreement

- 2 Subsequently on 6th April 1983 the landlord gave a representation asking for an increase of rent. He also mention ed that the rent restriction Act is not applicable to this building for a period of 5 years and the same period had not yet elapsed. Therefore the landlord argued that the competent authority can raise the rent to reduce the hardship to the landlord. The landlord cited the case of the Technical Education Depart ment which had sought legal advice on this issue. Accordingly a reference was made to Technical Education. Depart ment on 18th April 1983. The Technical Education Depart ment informed on 14th July, 1983 that they had taken a building in S.C.O. No. 181 182. Sector. 8—C on rent on 1st October 1979 at 85 paise sq. ft for 3 years. After expiry of this period of 3 years after mutual discussions with the landlord, the rent was fixed at Rs. 1.85 sq. ft with effect from 1st October 1982. The department also in formed that the proposal for this increase was sent to the Government and the department was awaiting Government's approval.
- A reference had also been made to the Senior Town Planner of HUDA about the rent at which they had taken their office building. The Senior Town Planner informed that they had taken the building at Rs 1 50 per sq ft for basement and Rs 2/ sq ft for first and second floors
- 4 Keeping in view these facts it was felt that the Board was paying the landlord considerably less rent than the market rate and less even when compared with the rates being paid by the other Government departments and autonomous bodies
- Therefore an agenda item was placed before the Board and the Board in its 80th meeting decided to increase the rent to Rs 12 000/ per month. The landlord made another representation on 15th September 1983 alleging that the arbitratory enhancement of the amount made by the Board was insignificant. He reiterated that the Rent Restriction Act did not apply to this building as the period of 5 years had not elapsed.
  - 5 The matter was examined and was again placed before the Board for consideration in the 83rd meeting. It was mentioned in the agendalitem that it had been ascertained that the market rent of such a building ranged from Rs 20,000/\_to Rs 25,000/\_per month. It was also stated that in order to avoid litigation the rent should be enhanced suitably. The Board decided to increase the rent from Rs 12,000/\_per month to Rs 17,000/\_per month with effect from 1st April, 1984. The landlord vide his letter dated the 5th April, 1984.

accepted this rent under protest saying that it was still short of the existing market rent. Subsequently, the landlord had been visiting the office for further increase in the rent but his request had not been entertained.

6 From the above facts it will be seen that the rent paid to the landlord after the approval of the Board was considerably lesser than the market rent of the building and low even compared to the rent being paid by other departments and autonomous bodies of the State Government for the buildings hired during the corresponding period. The building was newly constructed when it was occupied by the Housing Board Haryana and, therefore the increase given by the Board is not contrary to the law

The rent being paid at present is considerably lower than the prevalent market rates in this area and no favour has been shown to the landlord in giving this increase.

During the course of evidence, the representative of the Board stated that the rent of building taken on hire was got assessed from the  $P \ W \ D \ (B \ \& \ R)$  as required under the instructions of the Haryana Government but it was added further in the case of Head Office Building the rent -had not been got assessed through the  $P \ W \ D$ ,  $(B \ \& \ R)$ 

The Committee are pained to observe that 70 percent increase in rent was made in the case of Head Office Building and assessment of rent in regard thereto was not got made through the PWD, (B&R) and the agreement, if any, executed was not made available to the Committee

The Committee would like that in future requests for increase in rent of the buildings hired by the Board should be examined carefully and only such increase be allowed as are warranted by law/assessment made by the  $P \ W \ D \ (B \ \& \ R)$ 

In view of the heavy amount of rent being paid in respect of the private buildings the Committee would like the Government to consider the desirability of shifting the office of the Board to Panchkula or to other suitable place in the State, where the Board can construct appropriate building for its own offices. It is paradoxical that while the Board is constructing houses for others, it has no permanent house of its own

#### 16 Vehicles held by the Board

In the written reply furnished by the Committee-the following de tailed information in regard to the number of vehicles held by the Board

till 31st March, 1985 togetherwith their cost, make, model and the date of purchase, was given as unider —

Sr No	Car No	Make	Date of purchase	Model	Ĉost	Remarks
1	HRA 8684	Ambassador	23 11 71	1971	23175 15	Auctioned on 9 1 1975
2	HRE 2292	Do	5 2 74	1974	25245 88°	Do 4 1 80
3	HYĂ 700	$\mathbf{\tilde{Do}}$	22 1 <sup>L</sup> 75	1975	32228 45	Do 21 9 80
4	HYE 7378	Do	14 12 78	1978	38824 35	Do 9 2 82
5	HYA 9997	Ďo	1 4 80	1979	53347 80	Do 5 2 84
6	HRX 72	Do	5 9 80	1980	60200 00	J Z 04
7	HRX 31 <sup>4</sup>	Do	17 6 82	1982	71500 00	*
8	HRX 58	Ďò	26 12 80	1980	ร์8202 <b>๋ 95</b> ๋	
Jeer	ps					
1	HRP 630	Mohindra Die Jeep	esal March 7		51689 94	Auctioned on 16 5 83
2	HRÕ 4520	Do	14 7 78	1978	53932, 00	Do 24-12 82
<b>3</b> ี่	HY Ä 5578	స్టోం	2312 78	1978	53654,44,	Panchkula
4	5656	Do	10 2 82	1982	82513 20	Ámbala (now Fbd II)
5	HRT 6782	JEEP	25 11 82	1982	82679 89	Hissar
6	HRW 4617	Do	22 8 83	1983	82752 40	Fbd I
7	HYC-6992	Dō _	6-5 81	CJ 500D Mohindra	76072 00	Karnal

One more Ambassador Car No HRX 57 of model 1984 was purchased for Rs 81 591 17 during 1984 85 as replacement for staff car No 9997 which was disposed of by auction at a cost of Rs 41,000/

Yearwise details about the use of the vehicles togetherwith the names of the officers who used the vehicles, petrol, diesel, consumed cost of repair/maintenance etc since 1981 82 were given as under —

S	No Year	Vehicle	Officers who use yen cle	cost of petrol/diesel/repair	rs Rémarks
1	2	3	4	_ 5	6
1	1981 82	HRX 9997	Officers of Housing Boar Haryana	32800 35° d	Auctioned
2	Do	HYA 7378 (auctioned on 9 5 82)	Do	38294 85	Do
3 4	Ďô Ĉô	HRX 58 HRX 72	Do Do	32340 50 _ 33884 54	

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£	_		17		
1	2	3	4_	5 5	6
1,	1982 83	HRX 58	Officers of Housing Board Haryana	- <u>3</u> 3559 05	N LA
2	Do	HRX 72	Do	26509 50	
<u>2</u> 3	Do	HRX 9997	Дo	29629 44	
4	Дo	HR-X 31	Do	7983 50	
1	1983 84	HRX 58	Ďo	14258 <del>-7</del> 4	
2	Đо	HRX 72	Do	32133 90	
.3	Дo	HRX,31	Do	12967 10	
4	Dо	HRX-9997	Do	11102 23	
1 2	1984 85 Do	HRX 58 HRX 72	Do Do	34605 17 44056 61	
3	Dо	HRX 31	Дo	41207 78	
4	Do	HYA 9997 (auctioned on 5 2 84)	Do	3735 66	
5	Do	HRX 57	Do	~ 28343 04	

Details of the vehicles used in the Divisional Offices are as under -

# Division Office Panchkula

S No	-Year	√ehicle	Controlling authority	Cost of patrol/ Repair/Diesal	-Total	Remarks
ĩ	2	3	4	5	6	77 -
1	1981 82	HYA 5578	ХЕИ	Cost of petrol/ Repairs/Diesal included in No 6	17919 00	<u></u>
2	1982 83	Dо	<b>D</b> o~ -	_Do	26897 00	
3	1983 84	Do	Do	Do	13723 00	
			Division Of	ice Faridabad I		
1	1981 82	HRP 630	XEN	Do	19377 00	
2	1982 83	Do	Ďо	Do	26664 00	Auctioned on 16 5 83
3	1983 84	HRW 4611	Do	Do	12606 00	011 10 3 63
			Division Off	ice Farıdabad II		
1 2 3	1981 82 1982 83 1983 84	5656 Do Do	Do Do Do	Do Do Do	3233 00 12427 00 11495 00	
			Division (	)ffice Hissar		
1	1981 82	HRC-4520	Do	Do	14856 00	Actioned
2 3	1982 83 1983 84	HRT 6782 Do	Do Do	Do Do	43879 00 29762 00	on 24 12 82
			Division Off	ice Karnal		
1 2 3	1981 82 1982 83 1983 84	HYC-6992 Do Do	Do Do Do	Do Do Do	13290 00 18093 00 25333 00	^

During the oral evidence the department was asked to give details of expenditure incurred on POL and repairs separately on staff car No HYA 997 and HRX 58 during the year 1981 82 to 1984 85 Since this information was not readily available with the representative of the Board the same was promised to be furnished subsequently and was later on furnished which is as under—

	<del></del>	HYA 9997	1		HRX 58	
·	POL	Repair	Total	POL	Repair	Total
1981 82	22621 39	10259 74	32881 13	23141 59	9798 97	32940 56
1982 83	23129 84	10953 77	34083 61	26082 56	12488 48	38571 04
1983 84	14377 40	12144 78	26521 18	14283 36	9816 42	24099 78
1984 85	`	3735 66	3735 66	13419 65	21185 52	34605 17

From the above details the Committee find that very heavy expend iture was being incurred on the use of vehicles. In some cases the expenditure on maintenance /POL was as high as Rs 44,000/ on one vehicle during one year

The Committee would therefore, like to impress upon the Board the need for observing utmost economy in the use of vehicles by the Officers of the Board. The Committee would also like the Board to fix ceiling on the maximum expenditure to be incurred on repairs/POL on each vehicle and definite guidelines about the use of staff cars by Chairman and other officers be also laid and proper control be exercised in enforcing the guidelines. Where it is noticed that the guidelines have not been complied with by any officer, strict action may be taken beside effecting recovery of the expenditure incurred in excess of the prescribed limit

₹ √ AN NEXURE A

# Details of Houses allotted Stationwise/Categorywise

Sr No	Station	HIG	MIG A	MIG B	LIG	- EWS	Total
1	Fandabad	226	275	677	3369	3000	7 <del>5</del> 47
2	Panipat	_	64	263	341	870	1538
3	Karnal	28	646	156	856	453	2139
4	Madhuban	_	_	32	400	148	<i>5</i> 80
5	Gurgaon	-	17	152	257	167	593
6	A/city		-	48	144	119	311
7	P/Kula	61	479	504	1767	458	3269
8	Y/Nagar	_	-	25	6	117	148
9	Jınd	_	5	64	158	210	437
10	Rohtak	_	32	84	266	223	605
11	Raı	_	_	16	<b>^49</b>	_	65
12	Sonepat		46	169	231	315	761
13	Bhiwani	_		100	153	126	379
14	Hissar	132	418	4	491	32	1077
15	Sirsa	_	10	12	381	299	702
16	Kaithal	_	10	16	52	62	140
17	Cheeka	-	38	<u>_</u>	163	_	201
18	Adampur	_	Ĩ. <u> </u>	_	97	_	97
19	Rewarı	32	128	-	68	_	228
20	Kurukshetra		44	98	222	135	499
21	A/Cantt		78	92	215	701	1086
22	Kalka	108	320		132	_	560
23	Nuh	4	48		32	_	84
24	Hathın	_		<u>_</u>	4	_	4
		591	2658	2512	9854	7435	23050

	J	1	ĺ	حد	-			-									7	<u>-</u>
	Place where houses allotted	7 -	~	Sector 10	Fandabad 🗅	ñ	ρ	Ď	Do .	δ,	Å	Ď	Do	Ď	ದೆ	රී	_ Do _	- 0
	Whether's eligible for allotment	9		Yes	É	Š	ದಿ	og 3	Ř	õ	Ą	Do	Do	å	å <sup>*</sup>	, D	ß	Do ,
	Monthly in come of the allottee	S		345		340	300	340	34.	300	300	345	320	336 45	346 40	300	32.5	334
	oN esnoH,	4	1	280	- ~	280	291	592	593	1129	678	619	089	. 681	704	,		707
Sector—10, Faridabad	Type of houses allotted	, 3 m		EWS		Ď.	Д	Do	Do	Do	Do	Do	å	ñ	Do			ъ ,
	Name and address of the allottee	2		Smt Neelam Ram 2276 Sector 7 Fandabad		Smt Laxmi Bai Gupta 1D/102 NIT Fandabad	Smt Lata Ram Sector 7 H No 2664 Fandabad	Sh Suraj Bali Pande H No 980 Sec 23 Fandabad	Sh TK Girya H No 573 Sec 23 Faridabad	Smt Ved Watt Vill Sikandarpur Teh Palwal Distt Fandabad	Om Parkash Vill Jawan, PO Fatchpur Bulach Fandabad	Sh Lal Singh 1J/68 NIT Faridabad		cıan	Sh Madan Pal Singh 106-B Mujesar Mktd Sec 24 Fandabad	Smt Sita Devi 108/2 A Fandabad	Sh Han Babu 56 Shiv Purn Gurgaon ,	Sh Nand Kishore Vill & PO Nathupur Distt Sonipat
	ρχ			-		7	3,	4	₩.	•	~	∞	0	10	=======================================	13	13	14
	Sector—10, Faridabad	Sector—10, Faridabad  Name and address of the allottee  Type of houses  House No Monthly in Whether's allottee allottee allotten	Name and address of the allottee  Type of houses  House No Monthly in Whether; allottee allottee allottment  A 5 6	Name and address of the allottee  Type of houses  House No Monthly in Whether; allottee allottee allottee allottment  2  4  5  6	Name and address of the allottee  Type of houses 'House No Monthly in Whether's allottee allottee allottee allottee allottee allottee some of the elgible for allottee allottee allotteet	Name and address of the allottee  Type of houses 'House No Monthly in Whether's allottee allottee allottee allottment  2 3 4 5 6  Smt Neelam Rani 2276 Sector 7 Fandabad EWS Rs 789 345 Yes	Name and address of the allottee  Type of houses 'House No Monthly in Whether's allottee allottee allottee allottee allottee some of the elgible for allottee allottee allotteent allotteen	Name and address of the allottee  Type of houses 'House No Monthly in Whether's allottee allottee allottee allottee allotteer allotteer  Smt Neelam Rani 2276 Sector 7 Fandabad BWS RS SSO SSO SSO SSO SSO SSO SSO SSO SSO	Name and address of the allottee  Type of houses House Monthly in Whether; allottee A Smt Lata Rani Scotor 7 Fandabad Do 591 340 Do 591 340 Do 591 Smraj Bali Pande H No 980 Sec 23 Do 592 340 Do 592 340 Do 592 340 Do 593 340 Do	Name and address of the allottee Type of houses House No Monthly in Whether; Place where come of the eligible for houses allottee houses allottee allottee allottee allottee allottee houses allottee allottee allottee allottee allottee houses allottee houses allottee allottee allottee allottee houses allottee houses allottee houses allottee allottee houses	Sector—10, Faridabad  Name and address of the allottee  Type of houses  I House No Monthly in Whether;  allotted  2  A 5 6 7  Rs Sector 10  Smt Neclam Rani 2276 Sector 7 Fandabad  Smt Laxmi Bai Gupta 1D/102 NIT Fandabad  Smt Laxmi Bai Pande H No 980 Sec 23  Sh Suray Bai Pande H No 980 Sec 23  Sh TK Girja H No 573 Sec 23  Do 593  Sh TK Girja H No 573 Sec 23  Do 677  Smt Wed Watt Vill Sikandarpur Teh Palwal  Do Dot Dot Dot Dot Dot Dot Dot Dot Dot D	Name and address of the allottee	Name and address of the allottee	Name and address of the allottee	Name and address of the allottee   Type of houses   House No   Monthly in   Whethers   Place where allottee   Type of houses   House No   Monthly in   Whethers   Place where allottee   Type of houses   House No   Monthly in   Whethers   Place where allottee   Type of houses   House No   House No   House No   House   House No   House   House No   House   House No   House   House   House No   House   House No   House   House No   House   House   House No   House No			

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,	or Towns Tol 10/21 Bondahad		708	325	Yes	Fand
2 7	on panyant Lat AL/31 Fundaments Than Mohd When KH/5 Fandahad		740	300	å	Ą.
2 5	ch Gen Chand 2603 Ser 7 A Fandabad	គ	741	300	å	A - <u>-</u>
1 2	Sh Bahn Tal (819 Sec 23 Fandahad. *		742	275	Do	<u> </u>
2 61	9 Sh Knshan Muran Gupta 2378' Sec28		743	280	ద్ది	Ū
20	Fandabad Sh. Radi Kumar H No 554 Sec 23	~ <b>Q</b>	744	340	Ď	A
7		Do	745	250	<u>გ</u> ,	Ω
i	Fandabad	_	~ •			<b>'</b>
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ANNEXURE B—(Contd)

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Name and address of the allottee		Type of houses	House No	Monthly 1n	Whether	Place where
_		allotted		come of the	eligible for allotment	house allotted
2		3	4	5,	9	7
Smt Premwat H No 603 Sec 7, Fandabad		LIG	311	Rs 500 to	Yes	Sec 10 Fandabad
Sh Sita Ram 3 A/123 NIT Fandabad Sh Ayaz Mohd Khan 395, Mujesar Road Fandabad		Do Do	312 313	550 550 650	ρο Ω	õõ
Sh Naresh Kumar H No 2374 Sec 28 Fandabad		Do	351	400	Do	Do
Sh Shri Chand Ram Chand Colony Ayronda Road Fandabad		Do	352	250	Do	د ۵
Sh Tulst Dass H No 13 Sarai Hussann Öld Faridabad		Do	353	400 500 500	°C	Do
Sh Rattan Lal Vill & PO Jayroo Ballabgarh		Do	465	575	Do	õ
		Do		280	Do	Do
NIT Fandabad		° Po	467	450	Ď	Do
A/27 N	_	Ď	940	575	Do	Ď
11 Sh Kansı Ram 3G/59 N.I.T Farıdabad 12 Sh Afaq Mohd Khan Sec 23 H No 117 Farıdabad		Do Do	941 942	500 550	ဂိုဂို	3 8 8
Sh Rajesh Kumar H No 119 Sec 16 Fandabad		Do Do	1032	450	, Q	ĝ
Sh Mahavir Singh 7D/1310 Fandabad Sh Ram Niwas H No 2522 Sec 7 Fandabad		og Dog	1033	593 70 550	Do Do	Do Do

		ANNEXURE B—(Conta) Sector—10, Faridabad	(Contd) abad			
Sr No	Name and address of the allottee	Type of houses allotted	House No	Monthly in come of the allottee	Whether eligible for allotment	Place where house/alloted
1	2	e	4	5	9	7
 				ß		
-	Sh Narender Singh Vill Dayalpur Teh Ballabgarh	MIGB	<b>-</b> 4	1000	Yes	Sec 10 Fandahad
7	Sh Surender Kumar H No 405 Sec 22 NIT Faridabad	ρ°	30	1342 75	Do	Do ,
m	K C Kalra 298 Sec 7 A Fandabad	Ď	31	10000/ P A	ρ°	Do
4	Sh Rajinder Parshad Vill & PO Hodel Distt Faridabad	Do	32	640 80	ñ	Do
'n	Sh Ram Parshad Gupta 2373 Sec 28 Fandabad	D <sub>0</sub>	179	006	οΩ	Ď
9	Sh Ravinder Bhatta 1D/74 NIT Fandabad	D <sub>0</sub>	180	1300	å.	Do
7	Sh DS Pannu 1360 Sec 23 Chandigarh	Do	201	650	å	8
00	Shri Bharat Singh Vill Garhi Kundal Ustt Sonipat	Do	218	800	Do	Do.
		بر		~		_

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Sr No	Name and address of the allottee	Type of houses allotted	House No	Monthly in come of the allottee	Whether eligible for allotment	Place where house allotted	ı
-	2	3	4	5	9	7	1
				æ		-	
1	Sh Ray Singh Vill & PO Chater Bahadesour Pret Sounat	MIG A	46	650	Yes	Sec 10 Fandabad	
c	Ch Dom Vimar Boom Vill & DO Hath	ç	47	701 70	Q	å	
١ -		} <	٠				
, M	Sh B'R Chauhan Vill & PO Auran	Do	28	1024 76	Ω°	å	
	Teh Palwal & 11 111			-		i	
4	Sh Megh Ram S/o Sh Nathı Ram	Do	89	1200	Ω°	_ A _	
	Vill Bichpari Teh, Gohana, J	,			-	-	
'n	Sh P.K. Jain Vill Badshapur Dieff Guiragon	Do	361	1100/ P.A	og D	å.	
9	Sh S A Bharti 31/10 Chawla Colony Ballabearh	ů	362	9500/ P.A	ρ°	Ώ	
<b>,</b>	Sh A B Bhatta 3H/47 NIT	О	374	1200	å	å	
00	Sh Balbu 1A/100, Fandabad	Đ	375	625	ద్ది	ρο	
6	Sh S N Sharma N I T Fandabad	ρ°	411	1350	å	ρ	
2		ů	412	1080	å	ದೆ	
		ł		}		-	

		ANNEXURE B—(Contd) Karnal	ntd')	7		_	<b>1</b>
NS No	Name and address of the allottee	Type of houses allotted	House No	Monthly in come of the allottee	Whether eligible for allotment	Place where house alotted	Ī
-	, 2	3	4	5	9	7	1
`				•	-		ļ
	12 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1			Rs	•		
<b>-</b> - <u>-</u> -	Smt Murti Devi W/o Sh Amir Singh V.& P.O. Gandana Kalan Dieft Rhiwan	MIG B	1112	700	Yes	Кагла	
: 6		٠ . ٢	416	- 600	ā 1	<b>=</b> 1	
ı	L. Taneja C/o, Haryalar Bazar Karnal	4 D I W	1088	991	o T	oq	
ຕຸ້	Sh Jagdish Singh S/o Sh Mohar Singh , Vill Rohtak PO Uplana Distr Karnal	MIG A	1089	200	Do	D <sub>0</sub>	
<b>~4</b>	Lun Greek	ĻIG	, 10è	200	ာ <b>ဝ</b>	Po T	
< ∙	7 14 14 14 14 14 14 14 14 14 14 14 14 14	T.	¢		4	_	
<b>V</b>	Sh Prem Singh S/o Sh Angad Singh 15-Jarnail Colony Karnai	LIG	707	420	ñ	Ď	
م	Smt Pushpa Devi W/o Sh Partap Singh 15 Jarnail Colony Karnal	LIG	708	400	ů,	ů	
7	Sh Ashok Kumar S/o Sh Ram Lal H. No D.96 Krishan Gate Karnal	LIG	720	200	Do	ů	
<b>∞</b>	hander Char Cha	LIG	722	400	Do	) O	
O,	Sh Ram Kumar S/o Sh Chandan Lal	LIG	1455	587 20	Ď	Do	
10	_	ري 11 - 1	1056 1056	<b>2</b> 00	ے ۔	ŝć	
		)  -	2	- }	3	Š	
==	Sh Ashok Kumar S/o Sh Ram Parkash	LIG	1057	550	1 O	) g	
	C/o Khanna Commercial College Near Randhir Theatre Karnal	ū	: ::				

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~	2	က	4	، 5	9	7.)	- 1
1				S.			
12	Sh Brij Mohan S/o Sh Kandu Ram C/o Chaudhn Industries G T Road Delh bye Pass Karnal	LIG	1156	,009	Yes	Karnal	
13	13 Sh Kesar Dass S/o Sh Tikaya Ram E-407 Arjan Gate Karnal	EWS	836	300	ñ	ρ	
14	Smt Paramut Kaur W/o Sh Mohinder Singh Subzi Mandi Karnal	EWS	837	300	ρο	ñ	
15	Sh Manjit Singh 38/o Sh Mohinder Singh Shop No 2 Subzi Mandi, Karnal	EWS	838	300	ρ	Do	
16	Sh Jagdish Chander S/o Sh Sangat Ram Mohalla Banso Gate Karnal	EWS	847	340	õ	° O	
17	Sh Harpal Singh S/o Sh Sibban Lal V&PO Bithwana Teh Rewan Distt Mohindergarh	EWS	848	314	Do	ů	
18	Smt Shantı Devi W/o Sh Ramıı Dass Arya Cycle Works Railway Road Karnal	EWS	934	300	ος ,	å	,
19	Sh Suresh Kumar Moonga S/o Sh R D Moonga H No G 692 Mohalla Malkher Karnal	EWS ,	935	300	°C	õ	
20	Smt Kaushalya Ram W/o Sh Chander Mohan H No G 689 Jundla Gate Malkan Mohalla Karnal	ВWS	936	300	°Q	Ď	
		Susa	***	`		-	
_	Kuldip S/o Sh Mahla Ram Bond Gate Sursa	EWS	368P	300	Yes	Sırsa	

ANNEXURE B-(Contd)

		Panchkula	Panchkula			
rs ox	Name and address of allottee	Type of house allotted	House No	Monthly income of the allottee	Whether cligible for allotment	Place where house allotted
1 3	2	3	4	5	9	7
ì				Rs		
	Smt Birmati Devi H No ) 238 Sec 18 Panchkula	EWS	2828	200	Yes	Sec 15 Panchkula
N	Sh Jagjit Singh S/o Sh Shish Ram Vill & PO Bann Bharrow Distt Rohtak	Do	2829	300	Do	Ď
t.	Sh Girdhan Lal H No 440 Sec 7 Panchkula	Do	2830	314 85	D <sub>0</sub>	ů
4	Sh Ram Chander C/o Sh Ram Phal Singh Token No 4222 Secation No 2140 H M T Pinjore	Do	2831	290	Do	Do
S	Sh Rısal Sıngh S/o Sh Mulle Ram Vıll & P O Chamarıyan Dıstt Rohtak	Do	2832	200	ρ°	0 D
9	Sh Net Ram S/o Sh Jan Chand Vill & PO Bindhroli Distt Sonipat	Do	2833	200	Do	ρο
7	Sh Kushal Pal S/o Sh Yas Pal Vill & PO Salwan Distt Karnal	Do	2834	300	D <sub>0</sub>	, Do
∞	Sh Asaok Kumar Vill Kambanı Dıstt Ambala	Оо	2835	, 310	Do	Ô
6	Sh Avta Singh Kothi No 81 Sec 18 Chandigarh	/ OO	2836	175	D <sub>o</sub>	å
10	Sh Jewa Lal 720/35 Sec 26 Chandigarh	Ω°	2837	280	ρο	ů
11	Sh Ravinder Kumar S/o Sh Laxmi Narain Vill & P.O Mandola Teh Rewari	Do	2838	250	ρŷ	ů
12	Pritam Singh S/o	Do	2839	325	Do	Ď

7		department	Sec 15 Panchkula	Do	Do	Sec 6 Panchkufa	Do	Do	ρ°	Do
9		(File is pending with vigilance department Harvana)			,		ρο	vigulance	Yes	Ď <sub>o</sub>
5		pending w				700 Yes	039 Ö	(File is pending with vigilance	700	946 05 I
	Rs									
4		2824	2825	2826	2827	525	528	538	539	584
3		ЕWS	Do	Do	°Ç-	MIGB	Do	Do	Do	Ď
2		Sh Ranbir Singh H No 246 Sec 18 Panchkula	Sh Attar Singh H No 246 Sec 18 Panchkula	15 Sh Samunder Singh H No 246 Sec 18 Panchkula	16 Sh Maha Singh H No 57 Sec 18 Panchkula	17 Sh Roshan Lal S/o Sh Arjun Dev Dand Mandi Kaithal	Sh Varnder Kumar Vill & PO Kalyat Teh Marwana	Smt Rattanı Devi H No 538 Sec 6 Panchkula	Sh Raj Kumar 19 New Colony Gurgaon	Sh Jan Bhagwan S/o Sh S R Bhardway H No 1076 Sector 20 Chandigarh
│		13	4	15	16	17	8	19 8	20	21 S

_في	1							2ġ						^	
	Name of colony	7	Sector 11 Panchkula	Do	Ďί	Ď,	ρŷ	Ď	Do	Do	Dø	Do	Ď	å	ĝ
	Whether eligible	9	Yes	å	Ω°	Do,	Do 1	ρο	Do	Dφ	ρ°	Do	Do	Do	Do
hkula	Monthly, income of the allottee	5	Rs 1250	800	1400	\$008	2300	1200	875	1000	700	625	1000	864 10	941 <sup>h</sup> 30
(Contd)	House No	4	156	B155	B110	B102	31	B41	B42	B58	A611	A607	A598	588	597
ANNEXURE B—(Contd) as Special quota in Sector II, Panchkula	Type of house allbited	3	MIG	Do	Do.	Dộ	Do	Ω°	Do ,	Do	Do '	Do	Do	MIG A	MIG A
Statement of Houses	Sr Name and address of allottee No	1 2	1 Sh Yugal Kıshore S/o Sh Bıshamber Dass C/o Dr Mıttal 21 MIG Sector 15 Panchkula'	2 Raj Pal Bansal S/o Sh Banarsi Dass S C F 86 Sector 26 Grain Market Chandinarh	Geeta Devi W/o Sh		5 Sh Puran Mal S/o Sh Chun Lal L—242 M T Rewar Mohndenarh	6 Sh Tirlok Singh Store Divan Singh United Auto Store Panchkula	7 Manchar Lal S/o Sh. Bihari Lal Beauty Place Saudagar Bazar Ambala Cantri	8 Smt Rakesha Kapoor W/o Sh Lal Chand Kapoor H No 6 Sertor 7 A Chandinarh	Smt Harkaur Devi C/o Sh H No 262 Ward No 5	10 Sh Paramjit Singh Sjo Sh K D Singh O No 1 Central School Chandmandir	Sh Bhagwant Singh Slo Sh 726 Sector 7 Panchkula	12 Sh Sube Singh S/o Sh Ganpat Singh V Sirsa Kheri PO Nand Garh Undo	13 Sh Manga Ram Katara S/o Sh Molar Singh Assistant, Haryana Civil Secretariat Chahdigarh
		1										•		•	-1-

ANNEXURE, B—(Cont)
Statement of Houses allotted under Special quota in Sector 10 Panchkula

\ }	1	į				30							·	
Name of colony	7	\$	Sector 10 Panchkula	ρ°	o Do	ů	Do	ů	Do	Do 1	og O	လိ	Do	Å
Whether eligible for allotment	9	:	Yes	Do	Do	ů	Ď	ρ°	Do	Do	õ	ρ°	å	Do
Monthly income of the allottee	5	Rs	800	1200	650	1000	1800	650	400	425	280	390	200	400
House No	4	~	847	937	1121	1144	1133	1132	1192	1193	1194	1195	1196,	, 1197
Type of house allotted	3		MIGB	MIGA	MIG A	MIGA	MIGA	MIGA	LIG	LIG	, LIG	LIG	LIG	LIG
Name and address of allottee	2	<u></u>	Sh Lacahman Dass S/o Sh Badrı Parshad C/o M/s Phool Chand Badrı Parshad Anay Mandi Charkhı Dadrı	Sh AKS Chauhan S/o Sh RS Chauhan Vill & PO Pista Ambala	Sh Hukam Sngh S/o Sh Gopal Vill & PO Molahara Distt Gurgaon	Kishore Nath Anand S/o Late Sh Ramu Lal 268 Sec 13 Panchkula	Naresh Kumar S/o Sh Lal Chand H No 19 Sec 18 Panchkula	Rayınder Kumar S/o Sh Faquır Chand Galı Mochian Sırsa	Sh M L Dhman S/o Sh Bhutu Ram H No 129 Sec 18 Panchkula	Smt Rama Devi W/o Tara Chand, Vill Nizam Pur PO Babbar Pur near Panipat	Subhlakshna Verma W/o Sh H L Verma H No 158/16 Panchkula	Monika D/o Sh Brij Bhushan Vill & PO Narwana City Jind	Smt Antı Devi W/o Sh Jyotı Ram Vill & PO Raıpur Ranı Distt Ambala	_ =
rz on-	-		<b>-</b>	7	n	4	'n	9	7	<b>∞</b>	0	. 10	11	12

+	1					2	-		-					
	7		Sector 10 Panchkula	Å	or C	ဂိ	Õ	ů i	o D	o D	ç Q	Å	ů	ρο
	9	<del>-</del>	Yes	°Q	Do	Do	Do			o	å	D <sub>0</sub>	Do	Do
	5	' Rs	591	450	450	200	480	450	511 60	460	400	791	290	400
	4		1198	1199	1185	1186	1187	1188	1189	1190 '	1191	938	1200	1201
			LIG	LIG	LIG	LIG	i G	LIG	LIG	Ð	Ð	- 51	G	LIG
					ian igach	/	LIG	LI	Ľ	LIG	LIG	Ram LIG	yal LIG	
	2		Sh Nirmal Singh S/o Sh Inder Singh Driver Minister Car Section Bus Stand Sec 17 Chandigarh	Sh Ranbir Singh S/o Sh Ran Singh Vill & PO Chamarian Distt Rohtak		Sh Inder Sain S/o Sh Mukand Lal Near Devi Manair Vill & PO Indri Distt Karnal					Sh Kıran Pal Jain S/o Sh J N Jain 1 A 222 Faridabad			Sh Harmender Singh (Vill & PO Baland D
			13	4	15	16	17	18	19	20	21	22	23	24
	•	•	-											

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ANNEXURE B—(Contd)

# ANNEXURE C

# List of Urban Houses under construction

Sr No	Station -	LIG	MIG	HIG I	HIG II	HIG(S)	Total
1	2	3	4	5	6	7	8
1	Faridabad Sec 29	380	332	158	50		920
2	Nuh	52	68	12	_	_	132
3	Hathın	4	20	8	_	_	32
4	Rewari	68	128	32		_	228
5	Karnal Sec 6	228	726	160	_	5	1119
6	Panchkula Sec 19	408				_	408
7	Hissar Ph II	68	152	28	8		256
8	Hissar Ph III	386	53	_			439
9	Kalka	_	288	148		(4	440
10	Sirsa Ph II	438	120	_		-	558
11	Faridabad Sec 3	960	40		_		1000
12	Ambala City	185	_ 100	-	_	_	285
	-	3177	2027	546	58	9	5817
13	Cheeka	MIG(L)	6	MIG(U)	32		38
14	Police Housing Kurukshetra	_(_,		houses	52		96
15	Police Housing Sirsa			houses			90 94
16	Police Housing Sonepat	/		houses(wo	rk allotte	ed)	92
						-	6137

	٠.	-				33				
	ard actual exp aditure on various projects for the year 1984-85 is as under	Remarks	9		The main reason of increasing cost is due to rise in cost of material like cement steel bricks timber P.H. pipes & celling premium revised by PWD (B&R) time to time	The Board in its 90th meeting held on 13 5 85 accorded revised administrative approval for 392 MiG houses for Rs 1 50 31 300		Previously in the 85th Board's meeting the administrative approval for the constn of double storey houses was accorded for	Ks 398 89 Jakns but Jater on it was decided to construct following single storey houses 495 TIG 310 MIG & 78 HIG houses for	or 235 02 lakhs Board s meeting P
ANNEXURE D		A tual expenditure	\$		The actual expenditure can not be given as final bills have not yet finalized	Do Arbitration cases payment of dispute cases of land are yet to be finalized		Work is in progress		Final bills have not yet
	evised estim	R vis.d estimate cost	4		154 35	26 61				269 01
	on of estimites/revised estimite	O iginal estimate cost	3	Lakhs	144 27	24 29 137 41 91 72 5 50	258 92	280 118 89	398 89	243 48
	Statement showing the position	Station & Nos of houses	2		Panchkula 784 LIG	Kalka D/Storey LIG—132 MIG—388 HIG I—148 HIG(S)—4		Ambala City LIG—1280 MIG—280		Pampat LIG—432 MIG—331 HIG(L)—64 HIG(U)—186
	Sta	Sr No			=	73		es .		4

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	9	٠	Actually constructed 163 LIG houses				Previously in the 85th meeting of the Board the admn approval for the constn of double storey houses accorded for 490 30 lakhs but later on it was decided to construct following single storey houses 415 LiG 174 MIG & 80 HIG houses for which admn amproval for	172 54 lakhs has been accorded in 90th Board s meeting held on 13 5 85 vide agenda item		7 *	•
( numa)	5		Do		Do		Works are in progress		Works are in progress		Works are at finishing stage but not yet finalized
	4		24 78	[	164 78	-	i	~	1	16 49	676 55
	3	Lakhs	21 60	14 99	39 27 129 72 49 95 49 23	268 17	490 30		230 68	14 82	560 13
	2		Cheeka LIG—165	MIG(L) + 6 MIG(L) + 6	Hissar Ph II LIG—228 MIG—408 HIG I—84 HIG II—56	E)	Hissar Ph III LIG—1200 MIG—380 HIG—80		Sirsa Ph III LIG—612 MIG—228	Adampur 97 LIG	Faridabad Sector 29 LIG—1496 MIG—404 HIG I—208 HIG II—88
	1		٠ ٧	p	9		<b>7</b>		<b>₩</b> #.□ FM	•	<b>x</b>

I.	9	1		For the remaining houses 1 e 712 LIG 320 MIG and 64 HIG II the admn approval has; been accorded for 301 62 lakhs in the	90th Board's meeting need on 13.5 83 vide agenda ritem no 90.22
ANNEXURE D—(Contd)	5			Works are at finishing stage but not yet finalized	, .
,	4		_	l	-

Lakhs r

## ~\_<u>}</u>

### ANNEXURE E

The original estimate of Sector 29 Faridabad project was 560 13 lakhs and it was revised to Rs 693 69 lakhs. Detailed reasons for this escalation are as under —

- 1 The estimated cost of project was Rs 560 13 lakhs which was revised to Rs 670 40 000 instead of Rs 693 69 lakhs. The figures of Rs 693 69 lakhs was not based on actual revised Administrative Approval but on tentative basis. The detailed reasons for escalation of cost from Rs 560 13 lakhs to Rs 670 40 lakhs are given as below
  - (i) These houses were constructed during the period of 1982 85 and during this period. Govt of India introduced dual price system of cement 50% of the total requirement of levy cement was being allotted by the Food & Supplies Department to Housing Board Haryana and balance 50% of the quantity had to be procured and non levy cement at much higher rates. The difference in rate of cement provided in the agreement at the time of allotment of work and market rate of non levy cement purchased from the market was about Rs 20% per bag extra which contributed to about 4% of the excess on total cost of the scheme
  - (ii) In addition to the use of non levy cement composite mortar has to be used in the Masonry work of the houses which too contributed to the increase in the cost of the scheme around 1/
  - (iii) During the construction of houses from 1982 to 1985 the ceiling premium on Haryana PWD Schedule of rates 1974 had an upward revision twice on 1 10 83 and 1 5 84 respectively. The ceiling premium on brick work increased from 200 / to 300 / and on other items 125 / to 135 / Similarly there was a revision in the ceiling premium of Public Health and Electrical installation works. The revision in ceiling premium contributed to about 9 / increase in the total cost of the scheme
  - (iv) Due to decontrol of bricks the rates of bricks in the market gone high time to time and it reached at the peak during 1983 due to all India level strike by the BKOs Due to high rates of bricks the contractors demanded extra rate about Rs 70/ per / Nos bricks while quoting their rates in the tender Similarly the price of steel in the market went up substantially and the contractors demanded on extra average rate of Rs 1000/ per MT at the time of quoting their rates. The increase in the market rate of bricks and steel con tributed to about 4/o in the total cost of the scheme
  - (v) The Angle iron steel chowkhats were provided in the design of the houses and due to increase in the rate of steel in the market the contractor demanded the rate of Rs 8/ per KG against Rs 5 50 per KG provided in the DNIT which contributed about 1/ excess on the total cost of the scheme
  - (vi) The cost of the scheme was also increased due to providing cement paint to the exterior surfaces of the houses and colour wash to the interior surfaces of the houses. This contributed to increase of 1/6 of the total cost of the scheme

ANNEXURE F

Detail of Rural Houses constructed by the Board upto 31 3 1985

Sr No	Name of District	Name of village	No of houses constructed	No of houses allotted
1	2	3	4	5
Bhiw	<b>ani</b> Distt	-		
1		Lohan Jattu	96	85
2		Bapora Ph I	56	54
3		Bapora Ph II	26	25
4		Mehrana Ph I	64	64
5		Kural Ph I & II	64	64
6		Mithathal	38	30
7	~	Behl	48	37
8		Baliali	64	63
9		Ratera Ph I 7	100	97
10		Ratera Ph II J		
11	~	Mandola	58	57
12		Kadma	39	24
13 <sub></sub>	_	Cheharkalan	50	50
14		Bagwanwala	60	56
16		Chang Mehrana Ph II	46 <b>50</b>	_
	ak Distt	Wichiana III II	50	_
1	M 2/311	Kharak Kalan	46	42
Farid	abad Distt	ı		
1		Mohna	78	78
2		Tigaon	118	118
3		Dayalpur	100	100
4	1	Agwanpur	48	48
5	)	Bamnikhera	124	124
6		Kalwaka	40	38
7		Prithla	80	68
8		Palı	26	26
9		Bhagola	70	67
10		Khushpur	42	32
11		Deeghot	60	32
12		Sıkrı	50	Nıl
Gurg	aon District			
1		Chakarpur	72	72
2		Punhana	120	120
3		Dhankot .	72	72

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## ANNEXURE F-(Contd)

Sr Name of District	Name of village	No of houses constructed	No of houses allotted
2	3	4 -	<u> </u>
Kurukshetra Distt	-		<del></del>
1	Khen Dablan -	44	44 -
2	Lohara	50	50 -
Karnal District	•		~
1	Uchana	34	34
2	Subri	65	65 ^
3	Fatehpu <del>r</del>	66	66
4	Uchanı	28	28 ~
5	Rambha	200	200
6	Patti Kalyana	29	29 -
7	Siwah	65	
Hissar District			
1	Balsmand	144	144
2	Dabra	65	
3	Nalwa	35	_
Sonipat District			-
1	Murthal	115	_
Mohindergarh District			
1 Mohindergarh	Dulherakhurd)	48	
Ambala District			
1	Barwala	51	
	Total	3044	2403

## ANNEXURE G

The total No of buildings hired purchased and taken on lease/rent at Chandigarh in the state of Haryana and outside the state in the country alogwith the amount paid in each case and the date on which it was hired purchased or taken on lease/rent and also the purpose for which the building is being used from the date of its inception till 31 3 84 are as under —

From	To	Particulars	ars '			Monthly Rent	Amount Pard	P.	1 1
	2	3			j	4	5	9	ì
	31 12 72	SCF 19 Sec 7 Chd	i 7 Chd			1400	21700	НO	
	31 7 75		Koth No 64 A Sec 8 Chd			1700	73100	ָ ק	
	31 3 81		Do			201	00167	00	
		(vacated 11	(vacated in 29 8 81)			1940	131920	Ď	
	31 3 82	SCO 126 1	SCO 126 127 Sec 8 Chd	1		10000	120000	Do	
	, 19 7 83 <sup>1</sup>		, oQı	), 1	 	¢10000	156129	Ω	
	31 3 84	•	Do			12000	100645	Ďô	•
,4 84	till ito date	<b>3</b> 3	Do	_	7	(17000	51000	Ď	39
	till to date (31 3 84) <sub>[</sub>	1632 /7 A	Chd			150 LPM	4800	Ď	
g Enginee	Superintending Engineer Office at Panchkula (HR) H O	HR) H O							
	31 3 81	Kothı No	31 3 81 Kothi No 280/7 Panchkula	-	,-	*:		۲۱ ~	
-	Vacated on 25 5 81 k [ till to date Kot] (31 3 84)	81 <del>k</del> Kothi No	31 ↓ Kothı No 1518/34D Chd	-		1100 1	16360 C 5400	Circle Office	
n s reside	For Chaurman s residence cum office at Chandigarh	ndigarh							
	25 11 79	Kothı No	550/8 B Chd			1000	15059 07	I	
	31 8 81	Kothı No	31 8 81 Kothı No 16/3 Chd			1100	23283 35		
Vacated on	30 4 82		Do.			, 1100	7700	,	
		Kothı No	91/1			2000	14590 30		
	31 3 84		ο̈́Ω			ρΩ	24000		

# ANNEXURE G—(Conid) DIVISION OFFICE PANCHKULA

## Office Buildings

Ž '	Name of office	Kothi No and Sector	Date of hire	Penod	Amount
href fice	1 Chief Engineer's office and XEN office	70 Sec 8 A Chandigarh	[6 2 78 o	[6 2 78 6-2 78 to 28 2 80	44575 28
en	Xen office	795 Sector 7 Panchkula	18 8 77	18 8 77 18 8 77 to 31 1 78	4180 65
Н	Do 1	440 Sector 7 Panchkula	28 2 80	28 2 80 , 28 2 80 to 31 3 84	38979 83
ĄΕ	AENo I HBH Panchkula	850 MIG(A) Sec 10 Panchkula	12 12 80	12 12 80 12 12 80 to 31 3 82	5074 39
Œ	AE No III HBH Panchkula	937 MIG Sector 10 Panchkula	12 12 80	12 12 80 12 12 80 to 31 3 84	13402 85
Ħ	A E (Elect) HBH Panchkula	146/58 MIG Sector 11 Panchkula	12 12 80	12 12 80 12 12 80 to 31 3 84	12443 56
Ā	AE No IV HBH Panchkula	147 MIG A Sector 11 Panchkula	12 12 80	12 12 80 12 12 80 to 31 3 84	13148 00

ار.

É							41				
	Purpose	7		Car garrages	Xen Office Panchkula	Xen office Karnal	Xen office Fandabad II	Head office	Residence cum office of Charman	Guest House	
	Amount Paid	9		l	I	1	ì	i	l	I	٠
	Monthly rent	5	Rs	275 each	1070	1534	1600	17000 (amt paid 204000)	2000	1800	
ANNEXURE G—(Contd )	Particulars	4		K No 1246 Sec 8C and 1163 Sec 8C Chandigarh	K No 421 Sec 6 Panchkula against vacation No 446 Sec 7 Panchkula	Kothı No 840 Urban Estate Karnal	Kothı No 865 Sec 15 A Fandabad	S CO No 126 127 Sec 8C Chandigarh	Koth No 91 Sec 11 A Chandigarh	Kothi No 1518 Sec 34D Chandigarh	-
	To	3		till date	Ã'	Do	Do	Do	31 3 85	31 3 85	
	Sr From No	1 2		1 2 7 84	2 1 12 84	3 1484	4 2 4 84	5 1485	6 1484	7 1484	

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## ANNEXURE H

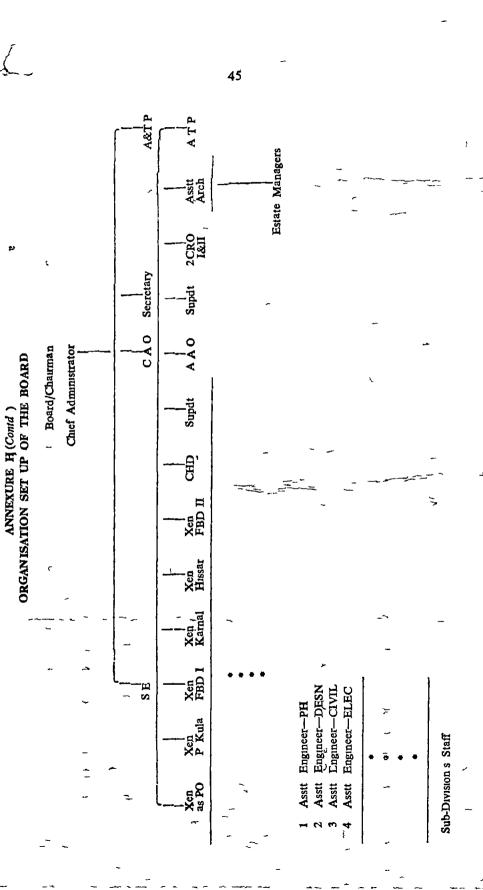
Sr No	Name of Post	No of Post	Pay Scales
Eng	nneering Section		
1	Superintending Engineer	1	21002500
2	Asstt Engineer(D/P)	1	9402000
3	Circle H D M	1	750—1450
4	Head Draftsman	1	700—1250
5	Asstt Draftsman	3	600—110b
6	Estimater(ADM)	1	6001100
7	Tracer	1	400660
Non	technical staff		
8	Circle Supdt	1	1000—1500
9	PA to Chairman	1	700—1250 S G (1060+75)
10	Hnd Clerk	3	525—1050
11	Steno typist	1	400—660+50 SP
12	Clerk	4	400—660
13	Peon	3	300—430
РН	Division	3	
	Executive Engineer	1	1400-2100
	Asstt Engineer	1	940—2000
	Asstt Drattsman	1	600—1100
	Steno typist	1	40066050 S P
	Peon	1	300-430
A du	ninistration Section <sup>3</sup>		
1	Chairman	1	As intimate by Govt
2	Chief Administrator	1	Do Do
		1	Do C
3	Secretary	-	1000—1500
4	Superintendent		
	PA to CA	1	700—12,50+75 S P
6	PA to Chairman	1	Do ~
7	Assistants	4	525—1050
8	Sr Scale Stenographer	1 1.1 2	Do 400—660.1.50. S.B
9	Steno typist	1+1=2 8	400—660+50 S P 400—660
10 11	Clerks Apprentice clerk	2	(consolidated pay Rs 130
			per month)
12	PBX Operator	I	400—660
13	Drivers	5	420—700
14	Jamadar	1	400—660
15	Peons	6	300—430
16	Chowkidar cum Sweeper	2	300-430
17	Leave Reserve Driver	1	420-700
18	Sweeper	1	300—430+65 S P
19	Leave Reserve Peon	1	300—430
20	Chowkidar cum Cook cum Mali (for Guest House)	1	300-430

## ANNEXURE H-(Contd)

SI~ No	Name of Post	No of Post	Pay Scales	-
	ounts Branch			
		1	1700—2150	
1 2	Chief Accounts Officer	1	10001800	
	Sr Accounts Officer	1	700—1250	
3	Accountant	1	480—760	
4	Jr Scale Stenographer	4	600—1100	
5 6	Accounts Asstt	12	525—1050	
-	Accounts Clerk	12	Do	
7	Sr Scale Steno Graphers	3	400660	
8 9	Clerk Typist Peons	3	300-430	
_		3	300 <del>-4</del> 30	F
Inter	mal Audit Cell		* *	
1	Accounts Officer	1	8001600 - 1	ī
2	Steno typist	1	400-660+50 SP	
3	Section Officer	=	700-1250+50 S P	
4	Clerk	_ 1	400—660	
5	Peon -	- 1	3 00—430	
Mar	nagement and Rent Collection seciton		• ••	-
1	Chief Revenue Officer	2	900—1800	
2	Legal Assistant	1	700—1200+75 S P	
3	Assistant	3	525—1050 ~ -	
4	Steno typist	2	400—660+50 S P	
5	Clerks –	14	400—660 - ~	
6	Peons	4	300—43 0	
Field	d Officers	-	C ,	
	_			
1	Estate Manager cum Rent Collection		700—1250	
2	Clerks	50	400660+15 S P	
3	Peons	11	300—430	`
Arch	utectural and Town Planning Section		~ _	
1	Town Planner & Architect	1	1400—2100	
2	Asstt Architect	1	940-2000	
3	Asstt Town Planner	1	940-2000	
4	Architect Asstt	1	750—1450+50 SP	
5	Sr Draftsman	1	750—1450	
6	Jr Draftsman	1	700—1250	
7	Asstt Draftsman	1	600-1100	
8	Steno typist	1	400—660 <del>+</del> 50 SP	
9	Tracer	1	400—660	
10	Clerks	1	400—660	
	Ferro Printer	1	Do -	
11				
11 12	Peon	2	300-430	

## ANNEXURE H-(Contd)

Sr No	Name of Post	No of Post	Pay Scales	***
2	Legal Assistant	1	700—1250 <b>+ 75</b> S P	<del></del>
3	Jr Engineer	3	6001100	
4	Steno typist	1	400-660+50 SP	
~ <b>5</b>	Peons -	1	300-430	
Rur	al Housing field staff Farida	abad Karnal & B	blwani	
1	Asstt Engineer	- 4	9402000	
2	Jr Engineer	. 18	∍600—1100	
3	SDC	4	400-660+25 SP	
4	ASDC -	4	400660	_
5	Peon -	4	300—430	_
6	Sw ep r cum Chowkidar	- 4	300430	-
Engu	neering Section for Division	-		
1-	Executive Engineer	5	14002100	_
2	Asstt Engineer (C)	15	940—2000	
3	Asstt Engineer (PH)	5	Do	~
4	Asstt Engineer (E)	5	Do	
5	Junior Engineer (C)	45	600-1100	-
6	Jr Engineer (PH)	15		<u>.</u>
7	Jr Engineer (E)	- 10	Do	C
8	Jr Engineer (Prec)		Do	
9	Head Clerks	5	700—1250	
10	Acctts (Accountants)	5		* -
11	Acctts Asstts -	. 5	600—1100	
12	Acctts Clerks	10		
13	Second Clerk	5	·	~
14	Assistant Draftsman	- 10	<del>-</del> -	
15	Steno typists	5		-
16	Head Draftsman	5	700—1250	7
17	Typist cum Clerk	20		
18	SDC	- 20	400—660+25 \$P	<b>←</b>
19	ASDC -	20		
20	Tracer	5		
21	Driver	5	420—700	
22	Peon	40		
23	Chowkidar cum Sweeper	25		<del>-</del>
Stat	istical Cell		•	
1	Assistant Research Officer	1	700—1250	
2	Assistant	1		
3	Steno typist	1		<del></del>
Leg	al Cell			
1	District Attorney	1	1200—1860+200 S I	,
2.	Jr Scale Stenographer	1	480—760	



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							4	6					)
-	(	Purpose	9 1	624 75 To see Andhra Housing Board works	•	To study working design and lay out of Tamil Nadu and Karnatka Housing Board	To attend works of improved construction of timber and inspection of U P. Housing Board		To attend Training on management information system at Goa held by National Productivity counsel	0 10	To conduct Economic Design study of Tamil Nadu & Kanatka Housing Board	ρΩ	To conduct Director Usho dham complex and to study of Financial Scheme Bombay and Goa
-	œ'	Amount	5	624 75	163 75	2935 00	193 75	, 250 00	2532 12	1768 00	3030.25	4340 00	4271 67
ANNEXURE I	Year 1982 83	Penod	4	26 5 82 to, 4 6 82	14 10 82 to 17 10 82	8 6 82 to 17 6 82	14 10 82 to 17 10 82	14 10 82 to 17 10 82	15 1 83 to 24 1 83	9 5 82 to 12 5 82	8 6 82 to 17 6-82	1 11 82 to 9 11 82	Do
	;	Place visited	3	Hyderabad	Dehradun	, Madras & Bangalore	Dehradun & Handwar	Dehradun & Handwar	-	Bombay	CAO Madras and Bangalore	Trivendrum ,	Do ,
~		Name of the Officers	2	PC Sanghı SE		VK Kapoor DTP Madras		Chawla		SN Tandon SE	Khanna		Kapoor
		Name		Śh`PĆ		Sh VK		Sh R K		Sh S N	Sh NL		Sh P.K
		Sr No		π,	-	7	_	m	=	4.	8		ه د

1			·	ANNEXURE I—(Conid)		
-		2		11 4	5	9
- <b>&amp;</b>		Sh R C Makkar AE	Dehradun Mansuri and Handwar	15 9 82 to 17 9 82	177 75 To conduct Director FRI and other arrangement for	Drector FRI
82		Sh Ranjıt İssar CA	Bombay	9 5 82 to 12 5 82	1721 00 Visit to Goen Works Works	Organic Marting  Visit to Goenka Construction  Co and Housing Board  Works
Sh	-	VP Gupta AE	Baroda	31 8 81 to 21 6 82	1765 20 Post graduate Diploma course	Diploma course Baroda
<u>S</u>		Sh D'K Chadha Xen	n Japur	5 3 82 to 10 8 82	Third programme on Housing Management Workshop on	Third programme on Housing Management Workshop on
		-	Dehradun	13 10 82 to 16 10 82	248 75 Juproved timber or for cons	er or for cons
以	_	Sh RK Gupta AE	Å	Ď	74 20 Do	
Sh		R C Bansal Acctt	t Jappur	15 2 83 to 21 2 83	340 20 Nomination for shelter design	r shelter design
~		-	**	0		and analysis (Financial issues) Residential Training Programme from 17th to 21st February 1983 at Janiir Raiasthan
•		•	•	<del>-</del>		

						48			3		7	).
	9	To attend organisation by MPC Regional Office Japur	To attend Training course on Houses Building Statistics at Trivendrum	Study tour for houses of Housing Board in Maharashtra and 'Gujarat Bombay	Do	Do	Do	Meeting of the Goyerming Council of AIHDA	Conference of Chairman's Housing Commissioner of various States regarding HUDÇO Finance	<b>a</b>	To see Rural and Urban Project of Kerala and Madras Housing Board	To attend the annual general meeting of all India Housing Development Association HUDCO
	S	674 60	00 006	3223 25	2935 25	3293 25	Ţ	2491 00	1471 25	1269 75	4397 75	4287 25
	~\ 				<u>ر</u>							-
	4	13783 to 9783	12 9 83 to 26 9 83	20 2 84 to 8 3 84	Do	Do	Ď	20 5 84 to 25 5 84	27 & 83 to 1 7 83	) <mark>D</mark>	' 9 10 83 to 18 10 83 <sub>(</sub>	22 11 83 to 27 11 83
1	3	Delhi & Jaipur	Trivendrum Kanyakumati	Ahamedabad Bombay and Goa	Do	Do	og ,	Madras	Bhopal	, - Do	Madras 1/Triyendrum Bangalore	Madras Trvendrum Bangalöre
	1 2	Sh JB Kaushik OS	Sh Devi Singh ARO   Trivendrum   Kanyakumari	Sh Raghuvinder, Singh Board Member	Sh Rayınder Sıngh Bqard Member	Sh Bhagirath Dukhi Board Member	Sh Vijay Kumar Verma, PO	Sh R N Prashar IAS Madra Chief Administrator	Sh SC Dhosiwal IAS Bhopal Chief Administrator	Sh R K Chawla HCS Secretary	Sh S C Dhosiwal IAS Chief Administrator	Sh SC Dhoswal IAS Madras Trivendrum Chief Administrator "Bangalöre

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ANNEXURE I—(Conid) Year 1983-84

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	9	To see Rural and Urban Housing project of Kerala and Madras Housing Board	To lattend organisation by			e e	<b>3</b>	x			*	-	-
**	5	4669 50	, 674 60		-		-		,	-			
ANNEXURE I—(Cond.)	4	9 10 83 to 18 10 83	3 7 83 to 9 7 83		1 H	15951_H VS _H GP , Chd	nd Signe in	· ·	<del>,</del>	y' 5 - 15 - 1	** ~_ <del>****</del> ***	- -	~ ;
i i	3	Madras Trivendrum and Bangslore	Delhi and Jaipur	-			 1-					-	
, - r x	1, 2	12 Sh PC Sangbu SE	13 Sh JB Kaushik, OS	- -			,	***			,		

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